

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4505
ANSWERED ON:21.02.2014
PRODUCTION OF OIL AND GAS
Mohan Shri P. C.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of production of oil and gas by various companies during each of the last three years and the current year, sector and company-wise; and

(b) the steps being taken or proposed by the Government for increasing the production of oil and gas in the country?

Answer

Minister of State in the Ministry of PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) Details of production of oil and gas by various Oil and Natural Gas Corporation Ltd (ONGC) and Private/Joint Venture (Pvt/JV) companies during each of the last three years and the current year are given at Annexure-I, Annexure-II and Annexure-III respectively.

(b) In order to increase the crude oil/gas production in the country as well as reducing import dependency on energy, Government has taken the following steps:

1. Offering of more unexplored areas for exploration through International Competitive Bidding
2. Exploring alternate energy sources such as Coal Bed Methane (CBM), Shale Gas/Shale Oil etc.:
3. Acquiring oil /gas assets abroad by oil PSUs.
4. Sourcing gas through trans-national Turkmenistan –Afghanistan –Pakistan-India (TAPI) pipeline.
5. Other policy initiatives by the Government in E & P Sector

Policies allowing the Contractors to carry out exploration activities in the Mining Lease (ML) areas after the expiry of exploration period and submission of Integrated Development Plans for a cluster of discoveries etc. have been introduced to facilitate early monetization of discoveries and exploring additional hydrocarbon potential in the ML areas.

The Uniform Licensing Policy (ULP) proposed by Rangarajan Committee is under consideration by the Government. If approved, this policy will allow the contractors to explore and exploit all types of hydrocarbons in the awarded blocks.

In order to acquire geophysical data in poorly explored and unexplored areas, the Government is formulating a revised model for speculative survey.

In order to improve the administration of the existing PSCs, the Government has initiated the process of formulating various guidelines and checklists aimed at resolving ambiguities and bottlenecks, which are being encountered both by the Government and the Contractors during the execution of the PSCs.

It is expected that with all the above measures being adopted by the Contractors as well as the Government, the pace of E & P activities in the country will accelerate.